

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/284A/ (IB)/2017  
NAME OF THE PETITIONER(S) : BASKARAN MANDATE HOLDER  
NAME OF THE RESPONDENT(S) : ORANGE AQUA POLY PRODUCTS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

*P. V. Perichedra*

*P. V.*

*KL*

KRIPA KARAN -A

RESPONDENT

*A. V. V.*

ORDER

Counsel representing both the parties are present and prayed time for making submissions in relation to the settlement talks between the parties. Time extended at request. Put up on 04.09.2017 at 10.30 A.M.

*sd/-*  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

bc